

**1/2008/Import Safety/FSSAI**  
**Food Safety and Standards Authority of India**  
Ministry of Health & Family Welfare, Govt. of India  
FDA Bhavan, Kotla Road,  
New Delhi -110002

**Dated:** 10th August, 2011

**OFFICE ORDER**

**Subject: Notification of FSSAI's Authorised Officer for Mumbai Seaport, Mumbai International Airport and Jawaharlal Nehru Port Trust, Nhava Sheva under Section 47 (5) – Reg.**

In supersession of office orders of even number dated 20.08.2010, 10.02.2011 and 29.07.2011 notifying Shri. Ais Kumar and Dr. S.K Halder as Authorised Officer for jurisdiction mentioned in the abovementioned orders, the Competent Authority hereby notifies **Dr. Pitamber Singh, Marketing Officer** as **Authorised Officer** for the jurisdiction of **Mumbai Seaport, Mumbai International Airport and Jawaharlal Nehru Port Trust, Nhava Sheva**, for imported food clearance process from 11.08.2011 till further orders. The address and contact details of the Authorised Officer are given below:

<b>Dr. Pitamber Singh</b> <b>Authorised Officer</b> <b>(Mumbai Seaport, Mumbai International Airport and JNPT, Nhava Sheva)</b>
Food Safety and Standards Authority of India, Regional Office- Western Region, Food Safety and Standards Authority of India, Ministry of Health & Family Welfare, Govt of India 902, Hall Mark Business Plaza, Sant Dyaneshwar Marg, opposite Gurunanak Hospital Road, Bandra (East), Mumbai-400051 Tel- 022-26420961-63 Fax: 022-22061607 Mobile No.09969368551 E-mail: aomumbai@fssai.gov.in/ aojnpt@fssai.gov.in

For any matter related to imported food clearance process the above mentioned officer may be contacted.

  
**(Sumita Mukherjee)**  
**Director**  
**Ph- 011- 23237442**  
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